

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10852/2018

(Arising out of impugned final judgment and order dated 21-12-2017 in WC Nos.22329/2016, 48530/2016 and 22331/2016 passed by the High Court of Judicature at Allahabad)

UTTAR PRADESH SUGAR MILL ASSOCIATION

Petitioner(s)

VERSUS

COOPERATIVE CANE DEVELOPMENT SOCIETY LTD
& ORS. ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.146303/2018-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 29-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Manish K. Bishnoi, AOR
Mr. Narinder K.Verma,Adv.
Ms. Tanvi Sapra,Adv.
Mr. Sarthak Ahuja,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter before a Bench of which one of us
(Hon.Indu Malhotra,J.)is not a member.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER